

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

102. C.P.(CAA)/227/MB/2023

IN

C.A.(CAA)/75/MB/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES:                   Annapurna Pet Private Limited

**Appearance:**

For the Petitioner: Adv. Ajit Singh Tawar

For the RD                   : Mr. Gaurav Jaiswal, Company Prosecutor

SECTION 230-232, 234 OF COMPANIES ACT, 2013

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. Heard the arguments at some length.
2. Ld. Counsel for the Petitioner undertook to file the list of allottees to whom the shares were allotted at premium for the financial years from 2011-12 till 2017-18 with their PAN Numbers and nominal value and premium of the shares by way of additional affidavit. Let the same be done within one week. List on **14.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)